

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 312

New IA-2198/2024, New IA-2231/2024, IA-839/2024, IA-707/2024, IA-1817/2023

In
(IB)-1083(PB)/2018

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Ltd Petitioner/Applicant
Vs.
Adel Landmarks Ltd Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 07.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Ms. Manvi Jain Adv.
For the RP : Mr. Sanjay Bhatt, Ms. Apoorva Chowdhury Advs.

ORDER

New IA-2198/2024

This application has been filed seeking direction to supply a copy of the IA-1817/2023 alongwith the copy of the resolution plan approved by the CoC to the Applicant.

We have heard the submissions made by Mr. Kunal Godhwani, Ld. Counsel, appearing for Applicant.

Issue notice to the Resolution Professional.

Mr. Bhatt, Ld. Counsel appearing for the Resolution Professional accepts notice and seeks time to file reply.

The service of notice is dispensed-with.

The Applicant is directed to serve a copy of the IA on Mr. Bhatt, Ld. Counsel appearing for Resolution Professional.

The Resolution Professional is directed to file reply affidavit within two weeks thereafter.

List the matter **on 04.06.2024.**

IA-1817/2023

List the matter **on 04.06.2024.**

New IA-2231/2024

The revised list of CoC filed by the RP is taken on record, subject to all just exceptions.

IA **disposed of.**

IA-839/2024

Pursuant to the notice issued to the Respondents in this application, the Applicant has served the Respondents and filed proof and affidavit of service.

Despite due service of notice, no one has appeared on behalf of the Respondents. The Respondents are therefore set ex-parte.

List the matter **on 15.05.2024** for arguments and for passing final orders.

The Applicant is at liberty to inform the Respondents.

Interim order passed on 23.02.2024 will continue.

IA-707/2024

List the matter before regular bench **on 04.06.2024.**

-Sd-
(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)